

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.356/10

Wednesday this the 16th day of June 2010

C O R A M :

**HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER
HON'BLE Mr.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

M.Dinesh,
S/o.A.Malayandi,
Sub Post Master, (SPM),
Suryanalle PO, Idukki District.
Residing at MGP 12/939, HRC Road, Munnar.

...Applicant

(By Advocate Mrs.Sadhana Kumari E)

V e r s u s

1. Union of India represented by Secretary,
Government of India, Ministry of Communications,
Department of Posts, New Delhi.
2. Superintendent of Post Office,
Idukki Division, Thodupuzha – 685 584. ...Respondents

(By Advocate Mr.Sunil Jacob Jose,SCGSC)

This application having been heard on 16th June 2010 this Tribunal
on the same day delivered the following :-

O R D E R

HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER

The applicant has filed this Original Application challenging the
Annexure A-4 order dated 27.3.2010 by which he has been transferred
from Surianelle to Adimaly.

2. When the matter was taken up for consideration today, counsel for the applicant submitted that he has filed a MA in the Registry today seeking permission of this Tribunal to withdraw the Original Application. Registry may place the same on record.



.2.

3. In view of the above submission made by the counsel for the applicant, this Original Application is dismissed as withdrawn. There shall be no order as to costs.

(Dated this the 16th day of June 2010)



K.GEORGE JOSEPH
ADMINISTRATIVE MEMBER



GEORGE PARACKEN
JUDICIAL MEMBER

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